

RAJYA SABHA

Monday, 5th August, 2019/14 Shravana, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair.*

PAPERS LAID ON THE TABLE

MR. CHAIRMAN: Papers to be laid on the Table of the House.

Report and Accounts (2017-18) of BPCL, Naini, Allahabad and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of my colleague, Shri Arjun Ram Meghwal, I lay on the Table —

- (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: —
 - (a) Forty-eighth Annual Report and Accounts of the Bharat Pumps and Compressors Ltd. (BPCL), Naini, Allahabad, for the year 2017-18, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Statement by Government accepting the above Report.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 675/17/19]

Notifications of the Ministry of Electronics and Information Technology

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT; AND THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SHAMRAO): Sir, I lay on the Table, under sub-section (3) of Section 87 of the Information Technology Act, 2000, a copy each (in English and Hindi) of the following Notifications of the Ministry of Electronics and Information Technology:—

- (1) G.S.R. 176 (E), dated the 5th March, 2019, publishing the Information Technology (Certifying Authorities) (Amendment) Rules, 2019.
[Placed in Library. *See* No. L.T. 667/17/19]
- (2) S.O. 1119 (E), dated the 5th March, 2019, amending the Second Schedule to the Information Technology Act, to insert certain entries as mentioned therein.
[Placed in Library. *See* No. L.T. 668/17/19]

I Notifications of the Ministry of Finance.**II Report and Accounts (2018-19) of NABARD, Mumbai and related papers.****III Valuation Report of the LIC of India.**

THE MINISTER OF FINANCE; AND THE MINISTER OF CORPORATE AFFAIRS
(SHRIMATI NIRMALA SITHARAMAN): Sir, I lay on the Table —

- I. A copy each (in English and Hindi) of the following Notifications the Ministry of Finance (Department of Financial Services), under sub-section (2) of Section 30 of the Regional Rural Banks Act, 1976:—
 - (1) No. SGB (Service Amend) Regulations 2018, dated the 30th November, 2018, publishing the SUTLEJ GRAMIN BANK (Officers and Employees) Service (Amendment) Regulations, 2018.
 - (2) No. SGB (Pension Reg.) 2018, dated the 30th November, 2018, publishing the SUTLEJ GRAMIN BANK (Employees') Pension Regulations, 2018.
 - (3) No. MGB Service Regulation (Amendment)/19, dated the 4th December, 2018, publishing the Malwa Gramin Bank (Officers and Employees) Service (Amendment) Regulations, 2018.
 - (4) F. No. MGB/Pension Regulation/01, dated the 4th December, 2018, publishing the Malwa Gramin Bank (Employees') Pension Regulations, 2018.
 - (5) No. MBGB/HO/HRDD/11428/18/S, dated the 12th December, 2018, publishing the Madhya Bihar Gramin Bank (Officers and Employees') Service (Amendment) Regulations, 2018.
 - (6) F. No. MBGB/HO/HRDD/11428/18/P, dated the 12th December, 2018, publishing the Madhya Bihar Gramin Bank (Employees') Pension Regulations, 2018.